

12.00 Noon

**PAPERS LAID ON THE TABLE**

**Statement Showing the Bills Passed and Assented to by the President**

SECRETARY-GENERAL: I lay on the Table a statement (in English and Hindi) showing the Bills passed by the Houses of Parliament during the Hundred and Eighty-seventh Session of the Rajya Sabha and assented to by the President. [Placed in Library See No. LT 166/99]

**Notification of Ministry of Urban Development**

THE MINISTER OF URBAN DEVELOPMENT (SHRI JAGMOHAN): Sir, I lay on the Table, under Section 58 of the Delhi Development Act, 1957, a copy (in English and Hindi) of the Ministry of Urban Development Notification S.O. No. 791(E) dated 28.9.1999 publishing the Delhi Urban Heritage Foundation Regulations, 1999. [Placed in Library, See No.LT-167/99]

**Report and Account (1997-98) of Tribal Cooperative Marketing Development Federation of India Ltd., New Delhi and related papers**

THE MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM) : Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:

- (i) Tenth Annual Report and Accounts of the Tribal Cooperative Marketing Development Federation of India Limited, New Delhi, for the year 1997-98, togetherwith the Auditors' Report on the Accounts.
- (ii) Review by Government on the working of the above Federation.
- (iii) Statement giving reasons for the delay in laying the papers mentioned at (i) above. [Placed in Library for (i) to (ii) See No.LT- 171/99]

**Report and Accounts (1997-98) of National Safai Karamcharis Finance and Development Corporation New Delhi and related papers**

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : Sir, I lay on the Table-